

Appendix I: Revenue Receipts of Individual States (Contd.)

(Rs. Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUES (I+II)	734,853	791,708	806,093	905,270	31,653,549	37,253,532	38,443,926	42,952,708
I. TAX REVENUES (A+B)	588,417	652,150	658,100	739,300	22,699,934	26,180,022	26,817,036	30,463,461
A. State's Own Tax Revenue (1 to 3)	588,417	652,150	658,100	739,300	15,992,073	18,384,835	18,741,532	21,463,193
1. Taxes on Income (i+ii)	–	–	–	–	225,553	244,327	239,782	265,650
i) Agricultural Income Tax	–	–	–	–	4,249	4,385	4,920	5,144
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	221,304	239,942	234,862	260,506
2. Taxes on Property and Capital Transactions (i to iii)	43,523	42,500	60,000	70,000	1,822,175	2,038,755	2,133,053	2,418,397
i) Land Revenue	–	–	–	–	218,814	261,869	236,194	229,506
ii) Stamps and Registration fees	43,523	42,500	60,000	70,000	1,596,333	1,764,418	1,888,870	2,179,730
iii) Urban Immovable Property Tax	–	–	–	–	7,028	12,468	7,989	9,161
3 Taxes on Commodities and Services (i to vii)	544,894	609,650	598,100	669,300	13,944,345	16,101,754	16,368,697	18,779,146
i) Sales Tax (a to f)	443,507	479,500	479,900	529,800	9,759,048	11,206,661	11,532,986	13,411,391
a) State Sales Tax	358,654	389,490	389,890	429,785	7,082,769	8,836,841	9,027,266	9,784,490
b) Central Sales Tax	84,845	90,000	90,000	100,000	1,289,906	1,365,557	1,437,620	1,636,348
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	496,755	967,633	1,016,511	1,172,945
d) Surcharge on Sales Tax	–	–	–	–	2,520	2,310	674	759
e) Receipts of Turnover Tax	–	–	–	–	25	3,621	4,390	33,663
f) Other Receipts	8	10	10	15	887,073	30,699	46,525	783,186
ii) State Excise	71,012	85,000	82,000	90,000	1,963,774	2,314,644	2,244,508	2,497,026
iii) Taxes on Vehicles	17,524	27,500	20,000	30,000	1,013,816	1,091,302	1,094,350	1,262,515
iv) Taxes on Goods and Passengers	61	500	100	200	418,992	540,121	526,858	581,088
v) Taxes and Duties on Electricity	–	–	–	–	558,002	667,547	690,946	738,173
vi) Entertainment Tax	2,737	4,500	3,500	5,000	75,571	96,866	97,674	108,580
vii) Other Taxes and Duties	10,053	12,650	12,600	14,300	155,142	184,613	181,375	180,373
B. Share in Central Taxes	–	–	–	–	6,707,861	7,795,187	8,075,504	9,000,268
II. NON-TAX REVENUE (C+D)	146,436	139,558	147,993	165,970	8,953,615	11,073,509	11,626,890	12,489,247
C. State's Own Non-Tax Revenue (1 to 6)	95,034	85,655	91,630	107,531	3,818,857	4,932,250	4,918,115	4,642,043
1. Interest Receipts	86,883	76,655	82,830	98,581	861,659	1,291,809	1,182,716	829,905
2. Dividends and Profits	603	710	700	700	39,068	26,747	39,792	37,847
3. General Services	4,145	4,623	4,606	4,653	937,243	1,425,333	1,225,522	1,393,278
<i>of which: State lotteries</i>	–	–	–	–	582,131	983,399	760,378	971,429
4. Social Services (i to viii)	2,230	2,338	2,379	2,439	328,292	296,498	334,341	318,685
i) Education, Sports, Art and Culture	669	661	700	715	103,313	75,671	87,455	94,123
ii) Medical, Public Health and Family Welfare	1,098	1,202	1,205	1,231	58,106	80,220	88,753	80,035

Appendix I: Revenue Receipts of Individual States (Concl.)

(Rs. Lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)	2003-04 (Accounts)	2004-05 (Budget Estimates)	2004-05 (Revised Estimates)	2005-06 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iii) Housing	162	198	198	205	26,561	21,449	19,357	20,336
iv) Urban Development	18	42	20	22	44,174	18,445	38,402	29,548
v) Labour and Employment	254	210	234	241	14,129	14,318	14,161	14,952
vi) Social Security and Welfare	26	22	20	22	19,089	14,938	15,125	12,249
vii) Water Supply and Sanitation	—	—	—	—	40,350	43,259	43,411	49,623
viii) Others	3	3	2	3	22,570	28,197	27,677	17,819
5. Fiscal Services	—	—	—	—	50	757	10	9
6. Economic Services (i to xvii)	1,173	1,329	1,115	1,158	1,652,545	1,891,106	2,135,734	2,062,319
i) Crop Husbandry	32	27	27	30	39,723	22,833	23,783	25,355
ii) Animal Husbandry	27	32	32	35	6,764	8,761	8,271	8,285
iii) Fisheries	8	11	11	12	6,476	7,110	7,565	7,185
iv) Forestry and Wildlife	45	52	10	11	192,823	211,818	199,399	211,843
v) Plantations	—	—	—	—	194	276	181	181
vi) Co-operation	14	15	14	16	22,850	28,198	29,287	28,117
vii) Other Agricultural Programmes	2	2	2	3	4,723	4,388	4,524	4,790
viii) Major and Medium Irrigation projects	251	180	200	208	104,080	120,559	127,076	150,450
ix) Minor Irrigations	5	5	5	6	12,594	14,545	11,667	15,089
x) Power	45	50	—	—	117,854	213,996	492,849	287,272
xi) Petroleum	—	—	—	—	72,503	85,388	98,704	82,805
xii) Village and Small Industries	312	526	350	357	7,248	5,625	6,595	6,068
xiii) Industries@	22	22	15	16	721,643	779,354	789,424	872,502
xiv) Ports and Light Houses	—	—	—	—	7,991	7,704	13,625	13,680
xv) Road Transport	—	—	—	—	103,772	86,881	75,244	91,257
xvi) Tourism	2	—	4	4	2,583	4,200	4,758	9,182
xvii) Others*	408	407	445	460	228,724	289,469	242,782	248,258
D. Grants from the Centre (1 to 5)	51,402	53,903	56,363	58,439	5,134,758	6,141,260	6,708,775	7,847,204
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	14,454	14,903	21,353	18,739	2,559,111	2,999,543	3,363,872	3,681,008
2. Central Plan Schemes	—	—	—	—	135,214	377,794	403,098	489,496
3. Centrally Sponsored Schemes	4,448	6,500	2,510	7,200	988,641	1,386,986	1,308,458	1,453,464
4. NEC/ Special Plan Scheme	—	—	—	—	28,950	55,005	55,892	59,166
5. Non-Plan Grants (a to c)	32,500	32,500	32,500	32,500	1,422,842	1,321,931	1,577,455	2,164,070
a) Statutory Grants	32,500	32,500	32,500	32,500	787,533	777,938	859,097	1,340,802
b) Grants for relief on account of Natural Calamities	—	—	—	—	177,416	139,087	192,335	165,556
c) Others	—	—	—	—	457,893	404,906	526,023	657,712

Notes to Appendix I :

1. Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Statement 31. The ARM proposed by the State Governments for 2005-06 is estimated at Rs.742 crore.
 2. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
 3. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Scheme', 'Centre Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
 4. Figures in respect of Bihar, Jammu & Kashmir and Jharkhand for 2003-04 relate to revised estimates.
 5. The data are subject to rounding-off.
- @ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.
- * Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.
- Nil/Negligible/Not available.